

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block No.2, R.K. Puram, New Delhi - 110066

Date: 28.03.2023

VACANCY CIRCULAR

Applications are invited for the following posts, to be filled up on deputation basis in various Benches of this Tribunal:


Sno.	Post, Pay Band & Grade Pay, No. of posts & Place of posting	Eligibility Criteria
1.	Sr. Private Secretary Rs.9300-34800/(PB-2) Grade Pay 4600/- (pre revised)/level in 7 th CPC pay Matrix No. of posts-15 (Delhi/Mumbai/Chennai/Kolkata/Ahmedabad/Chandigarh /Hyderabad/Bengaluru/Allahabad (Appointment can be done in any bench as per requirement)	Officers under the Central Govt. holding the analogous post of regular basis or with eight years regular service in the post in the grade pay of Rs. 4200/- or equivalent in the parent cadre/department
2.	Technical Officer Rs. Rs.9300-34800/(PB-2) Grade Pay 4600/- (pre revised)/level in 7 th CPC pay Matrix No. of posts-03 (Delhi/Mumbai/Chennai/Kolkata/Ahmedabad/Chandigarh /Hyderabad/Bengaluru/Allahabad (Appointment can be done in any bench as per requirement)	i) Superintendent of Central Excise and Appraisers of Customs OR ii) Inspector of Central Excise/Examiner of Customs Department Having 8 years regular service in the respective grades.
3.	Court Master Pay Band Rs. Rs. Rs.9300-34800/(PB-2) Grade Pay 4600/- (pre revised)/level in 7 th CPC pay Matrix No. of posts-01 (Chandigarh)	Persons holding the post of Inspectors of Central Excise, Preventive officer, Examiner & Deputy Office, Superintendents with 5 years service in the respective grades preferably having experience in courts/Tribunals

Note:

- (1) The maximum age limit for appointment on deputation shall be 56 years.
- (2) The application from the eligible/ willing candidates may be forwarded as per bio data given in annexure along with
 - (i) ACR/APAR dossiers for the last 5 years (Attested photocopies only)
 - (ii) Vigilance Clearance Certificate
 - (iii) Integrity Certificate
 - (iv) Cadre Clearance certificate, showing no objection of the cadre controlling

authority to relieve the candidate in the event of selection. (v) List of major minor penalties, if any imposed during the last 10 years (in case no penalty is imposed, a certificate to that effect may be furnished).

The applications, complete in all respects, may reach the Registrar, Customs, Excise & Service Tax Appellate Tribunal. West Block No.2, R.K. Puram, New Delhi 66 within 45 days from the date of issue of the circular. Incomplete applications received without required documents will not be considered.


31.3.23
(Mukesh Gupta)
Deputy Registrar

Copy to:

1. All Ministries/Department of Government of India.
2. The Registrar General, High Court of Mumbai/Ahmadabad/ Delhi/ Kolkata/ Chennai Bangalore/ Allahabad/Hyderabad/Chandigarh.
3. The Registrar, All Tribunals - CAT, ITAT, DRT, NCLT, NGT.
4. Website/Notice Board of all Benches of CESTAT.